

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 198
ANSWERED ON MONDAY, JULY 18, 2022/
ASHADHA 27, 1944 (SAKA)**

CSR SPENDING

QUESTION

**198. SHRI LAVU SRI KRISHNA DEVARAYALU:
DR. BEESETTI VENKATA SATYAVATHI:
SHRI MADDILA GURUMOORTHY:
SHRIMATI GODDETI MADHAVI:
SHRI CHANDRA SEKHAR BELLANA:**

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the Corporate Social Responsibility (CSR) spending during the last five years, State and Sector-wise;**
- (b) whether it is true that local spending as part of CSR funds is being neglected and CSR spending is concentrated in a few States/Sectors;**
- (c) if so, whether the Ministry has taken any steps to ensure equitable distribution of such CSR spending amongst different States and Sectors as also to increase local spending under CSR;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) whether the Ministry is planning to make a statutory amendment in this regard, if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. On the basis of the filings made by the companies in the MCA21 registry, State/UT-wise and development sector-wise details of CSR spent by all the companies during last five Financial Years (FY) 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 are at Annexure – I and Annexure – II respectively. Further, the companies are required to file the CSR data for the financial year 2021-22 on or before 31.03.2023.

(b) to (e): An analysis of CSR data during the period 2014-15 to 2020-21, reveals that around 33% of the total CSR spent by the companies is in the states of Maharashtra, Karnataka, Gujarat, Andhra Pradesh and Tamil Nadu. Similarly, around 60% of the total CSR spent by the companies is in the areas of education, healthcare and rural development related activities.

The 2nd proviso to Section 135 (5) of the Act provides that the company shall give preference to the local area and areas around it where it operates. In order to ensure an all India spread of CSR expenditure, the Ministry vide General Circular no. 14/2021 dated 25.08.2021 had clarified that the emphasis on local area is only directory and not mandatory in nature and companies need to balance local area preference with national priorities. It was further clarified that the activities mentioned in Schedule VII are broad based and can be interpreted liberally. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular geographical area or activity.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 198 FOR 18.07.2022

State/UT-wise CSR Expenditure (in Rs. Cr.)						
S.N.	State/UT	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21
1	Andaman And Nicobar	0.63	0.73	0.82	1.29	2.19
2	Andhra Pradesh	741.52	575.07	664.87	710.00	662.39
3	Arunachal Pradesh	24.05	11.91	24.56	18.02	10.58
4	Assam	256.92	211.33	210.00	282.14	163.21
5	Bihar	100.62	106.17	137.57	110.15	78.02
6	Chandigarh	21.96	20.51	11.46	15.58	13.12
7	Chhattisgarh	84.66	176.70	149.35	268.18	305.73
8	Dadra And Nagar Haveli	7.37	6.98	13.48	18.34	18.08
9	Daman And Diu	2.63	20.23	6.25	9.53	5.25
10	Delhi	460.25	579.37	749.24	827.74	657.73
11	Goa	33.28	53.77	46.77	43.86	40.95
12	Gujarat	864.83	967.97	1,082.09	982.53	1,397.26
13	Haryana	386.17	363.43	377.53	521.11	536.86
14	Himachal Pradesh	22.83	69.23	78.79	78.61	104.60
15	Jammu And Kashmir	42.65	50.77	36.44	25.27	35.10
16	Jharkhand	95.49	109.23	109.80	155.21	208.34
17	Karnataka	875.38	1,145.42	1,250.39	1,445.80	1,205.23
18	Kerala	133.82	219.71	354.67	295.78	283.78
19	Lakshadweep	-	2.27	0.39	-	0.01
20	Madhya Pradesh	161.11	163.92	243.17	215.06	344.13
21	Maharashtra	2,414.80	2,797.53	3,144.23	3,336.14	3,306.72
22	Manipur	12.35	4.81	7.81	14.21	9.66
23	Meghalaya	9.75	11.18	16.54	17.65	12.46
24	Mizoram	0.08	1.28	0.11	0.25	0.81
25	Nagaland	0.53	1.81	2.12	5.10	3.57
26	Odisha	316.31	504.22	688.25	714.82	547.57
27	Puducherry	7.43	6.09	9.15	11.32	11.79
28	Punjab	75.05	112.36	166.00	188.52	126.01
29	Rajasthan	324.23	443.35	595.44	733.95	643.07
30	Sikkim	6.71	7.00	5.87	10.99	15.15
31	Tamil Nadu	544.43	669.65	876.83	1,069.45	1,082.33
32	Telangana	256.15	380.56	428.06	445.56	579.75
33	Tripura	1.25	1.88	23.06	9.40	9.29
34	Uttar Pradesh	321.23	435.21	519.14	577.08	826.67
35	Uttarakhand	102.37	85.79	172.26	124.65	151.30
36	West Bengal	275.68	338.32	381.77	416.97	427.44
37	NEC/ Not mentioned*	7.63	137.93	4.44	30.43	177.51
38	PAN India **	4,565.50	5,505.31	6,428.09	9,373.03	7,490.84
39	Contribution to Funds included in Schedule VII of the Act	787.22	799.18	1,155.25	1,787.89	3,371.00
Grand Total (in Cr.)		14,344.87	17,098.18	20,172.07	24,891.63	24,865.46

(Data up to 31.03.2022) [Source: National CSR Data Portal]

*Companies did not specify the names of States where projects were undertaken

** Companies indicated more than one State where projects were undertaken.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 198 FOR 18.07.2022

Development Sector-wise CSR Expenditure (in Rs. Cr.)						
S. No	Development Sector	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21
1	Agro Forestry	43.45	66.79	64.75	67.38	18.87
2	Animal Welfare	78.70	63.52	98.28	106.07	187.70
3	Armed Forces, Veterans, War Widows/ Dependants	37.86	29.09	90.18	62.04	83.15
4	Art And Culture	305.57	395.22	225.08	933.31	479.63
5	Clean Ganga Fund	24.37	33.96	8.11	6.63	13.36
6	Conservation Of Natural Resources	119.09	228.14	173.55	159.24	85.03
7	Education	4,505.05	5,763.08	6,093.63	7,164.49	6,391.86
8	Environmental Sustainability	1,076.46	1,301.96	1,364.21	1,468.22	981.78
9	Gender Equality	72.60	24.01	51.81	82.93	35.27
10	Health Care	2,491.52	2,776.93	3,608.57	4,892.28	6,946.75
11	Livelihood Enhancement Projects	515.47	832.40	907.49	1,077.47	796.14
12	Other Central Government Funds	419.99	292.73	730.96	930.86	1,541.56
13	Poverty, Eradicating Hunger, Malnutrition	606.55	811.20	1,190.66	1,149.10	1,236.09
14	Prime Minister's National Relief Fund	158.80	200.42	320.67	797.03	1,656.40
15	Rural Development Projects	1,554.78	1,724.07	2,430.86	2,291.38	1,818.38
16	Safe Drinking Water	149.69	220.87	228.10	253.00	197.05
17	Sanitation	421.80	460.68	506.66	521.64	326.11
18	Senior Citizens Welfare	27.75	40.09	44.97	52.18	55.13
19	Setting Up Homes And Hostels For Women	62.22	70.58	57.01	48.50	39.92
20	Setting Up Orphanage	16.80	39.87	12.89	36.47	15.43
21	Slum Area Development	51.49	39.16	51.06	42.94	74.59
22	Socio-Economic Inequalities	148.01	155.95	167.84	214.79	119.18
23	Special Education	165.33	140.01	186.08	196.81	202.05
24	Swachh Bharat Kosh	184.06	272.07	95.50	53.37	159.68
25	Technology Incubators	23.09	16.94	32.10	53.50	61.99
26	Training To Promote Sports	180.33	285.41	308.87	302.12	240.90
27	Vocational Skills	373.46	546.46	798.21	1,165.22	630.78
28	Women Empowerment	141.62	251.37	236.34	259.27	188.04
29	NEC/ Not Mentioned*	388.96	15.20	87.61	503.40	282.65
Grand Total (in Cr.)		14,344.87	17,098.18	20,172.07	24,891.63	24,865.46

(Data upto 31.03.2022) [Source: National CSR Data Portal]

* Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken.
